NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **03.09.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 393/2025	Srinivasan Associates Pvt Ltd Vs Akshaya Pvt Ltd	Mr. Bharath Kumar	
2.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meghanathan	
3.	Comp App (AT) (CH) (Ins) No. 430/2025 For Stay IA No. 1230/2025 For Condone Delay IA No. 1231/2025 To Adv. Hg. IA No. 1232/2025	Devi Engineering & Constructions Pvt Ltd Vs Global Enterprises & 2 Ors.	Ms. Vindhya Vasini	Mr. Srenik S Jain For Caveator

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 419/2025 For Exemption IA No. 1199/2025 (With Defects)	SREI Equipment Finance Limited Vs Kothavalsa Infraventures Pvt Ltd	Mr. Anant Merathia	
5.	Comp App (AT) (CH) (Ins) No. 428/2025 (With Defects)	BEML Midwest Ltd. Vs Midwest Granite Pvt Ltd	Mr. G Bhupesh	
6.	Comp App (AT) (CH) (Ins) No. 432/2025 (With Defects)	Ramkhumar Narasimhan Vs Bank of Baroda	Mr. D Ferdinand	

7	Comp App (AT) (CH) No.	Southern Structurals	Mr.B Sankaranaryanan	
	107/2025	Ltd & 3 Ors.	PCS	
	For Stay	Vs		
	IA No. 1188/2025	Registrar of Companies		
	For Condone Delay	& Anr.		
	IA No. 1189/2025			
	(With Defects)			

For Orders (Dismissed)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 901470/2025 (9805111/01470/2024	Shakti Bhushan Vs Titan company Ltd	Mr. Shakti Bhushan (Party-in-person)	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
9.	IA No. 893/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors WITH	Mr. B Dhanaraj	Respondents Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4
10.	IA No. 895/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4
11.	Restoration App No. 26/2025 in Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Kumar Anurag Singh	
12.	Restoration App No. 27/2025 in App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr.	Mr. Kumar Anurag Singh	
13.	Comp App (AT) (CH) (Ins) No. 474/2024 For Stay IA No. 1301/2024	Sajan Varghese Vs The South Indian Bank Ltd & Anr	Mr. Ashok B Shenoy	Mr. ML Ganesh

14	. Comp App (AT) (CH) No.	Dr. Sunny Davis Ayyala	Mr. L Venkateshwar	Mr. Y Suryanarayana
	52/2025	Vs	Rao	For Caveator
	For Stay	Thrithva Healthcare Pvt		Mr. Manoj Kumar
	IA No. 590/2025	Ltd & 8 Ors.		Koyalkar, PCS- R2
	For Exemption			
	IA No. 591/2025			
	For Additional Docs.			
	IA No. 592 & 830/2025			

For Admission (After Notice) (Requests for adjournment in Item Nos. 15-16 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
16.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No. 588/2024 For Stay IA No. 589, 974, 1047/2024 To Vacate Stay IA No. 436/2025 To Adv. Hg. IA No. 1227/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt Ltd Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2
17.	TA (AT) No. 192/2021 (Comp App (AT) (Ins) 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
18.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5
19.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
20.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3

21.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
22.	Comp App AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4
23.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Thriyambak J Kannan	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
24.	Comp App (AT) (CH) No. 900956/2024	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	Ms. Siji Abraham Mr. CS Yogindunath, PCS R1- R3
25.	Comp App (AT) (CH) No. 78/2025 For Exemption IA No. 763/2025 For Stay IA No. 764/2025	Dandu Chakradhar & 3 Ors. Vs Escientia Biopharma Pvt Ltd & 9 Ors. WITH	Mr.Ramasubramaniam Raja	
26.	Comp App (AT) (CH) No.39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Cyril Amarchand Mangaldas R2 R3 Mr. Bharadwaja Ramasubramaniam R12 R13
27.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
28.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu, Commercial Taxes & Registration Department Represented by Deputy Commissioner (ST)-IV Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	

29.	Comp App (AT) (CH) (Ins) No. 110/2025 For Exemption IA No. 311/2025	SSM Projects Pvt Ltd Vs Vinci Global Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu
30.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors WITH	Mr.S Sathiyanarayanan	
31.	Comp App (AT) (CH) (Ins) No. 328/2025 To dispense with IA No. 996/2025 For Stay IA No. 997/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundation Pvt Ltd & 2 Ors.	Mr.S Sathiyanarayanan	
32.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025 For Additional Docs IA No. 909/2025	Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH	Mr. Kishore Balasubramanian	
33.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025 For Additional Docs IA No. 910/2025	Senthilkumar J& 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors	Mr. Kishore Balasubramanian	Mr. Surya Teja SS Nalla R9

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	TA (AT) No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
35.	TA (AT) No. 170- 171/2021 (Comp App (AT) (Ins) No. 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP Aof BCIL Red Earth Developers India Pvt Ltd & 4 Ors	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. P Raj Kumar Jhabakh-R5
36.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2

37.	TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Hotels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
38.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
39.	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors. WITH	Mr. NP Vijaykumar	Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
40.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors	Mr. Ramaswamy Meyyappan	Mr. R Vidhya Shankar R4
41.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No. 682/2022	Naseer Ahmed Vs State Bank of India WITH	Mr. G Sridhar	Mr. B Chandrasekaran
42.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
43.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
44.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd & Anr WITH	Mr. P Rajkumar Jhabak	Mr. Pranava Charan R1 Mr. Sajen Thampan R2
45.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr WITH	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Liju V Stephen – R2
46.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd. & Anr	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Bijoy P Pulipra- R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

l. Notice Board

2. Website: www.nclat.nic.in